

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1382 of 2018 in
APPEAL NO. 292 OF 2018 &
IA Nos. 1383 & 1384 of 2018**

Dated: 16th November, 2018

In the matter of:

Adani Gas Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Ors.

.... Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter for hearing on **03.12.2018.**

COURT MASTER